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IN THE HIGH COURT OF DELHI AT NEW DELHI

CONT.CAS(C) 1742/2024

SATYWART KADIAN

.....Petitioner

Mr. Rahul Mehra, Senior Advocate Through: with Mr. Siddharth Nayak, Mr. Chaitanya Gosain and Mr. Raghav Khanna, Advocates.

versus

UNION OF INDIA AND ORS

....Respondents

Mr. Balendu Shekhar, CGSC with Through: Mr. Raj Kumar Maurya, Mr. Krishna Chaitanya and Mr. Devrat Yadav, Advocates for R-1.

Mr. Dayan Krishnan, Senior Advocate with Mr. Hemant Phapher, Mr. Sukrit Setu and Ms. Anisha Goyal, Advocates for R-2/WFI.

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W.P.(C) 3164/2024 and CM APPL. Nos. 13051/2024 and 66223/2024 +

BAJRANG PUNIA AND ORS.

....Petitioners

Mr. Rahul Mehra, Senior Advocate with Mr. Siddharth Nayak, Mr. Chaitanya Gosain and Mr. Raghav Khanna, Advocates.

versus

UNION OF INDIA AND ORS.

....Respondents

Mr. Ripu Daman Bhardwaj, Advocate Through: for UOI.

Mr. Dayan Krishnan, Senior Advocate with Mr. Hemant Phalpher, Mr. Sukrit Setu and Ms. Anisha Goyal, Advocates for R-2 and R-4.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

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03.03.2025

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- 1. Mr. Dayan Krishnan, learned Senior Counsel appearing on behalf of Respondent No.2/WFI submits that LPA No. 1184/2024 is listed before the Division Bench on 04.03.2025 and this contempt petition be taken up a day or two thereafter.
- 2. Mr. Rahul Mehra, learned Senior Counsel for the Petitioner strongly opposes the adjournment on the ground that there is no stay by the Division Bench and in fact, the Division Bench had orally remarked that the contempt Court should proceed with the matter.
- 3. In my view, it would be appropriate to await the hearing tomorrow before the Division Bench.
- 4. List on 07.03.2025 at 02:30 PM.

JYOTI SINGH, J

MARCH 03, 2025/shivam

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